

| <i>Sl. No.</i> | <i>Location</i> |
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| 1. | Dhanaha, Distt. West Champaran (2500 TCD) |
| 2. | Pirpaiti, Tal. Pirpaiti, Distt. Bhagalpur (1750 TCD) |
| 3. | Jamui, Tal. Jamui, Distt. Monghyr (1750 TCD) |
| 4. | Dhanaha, Distt. West Champaran, (5000 TCD) |

The application at Sl. No. 1 was considered by the Government and rejected since it did not fulfil the distance criteria of the licensing guidelines. The remaining three applications have been received recently and would be considered as per existing guidelines.

Cotton Monopoly Purchase Scheme in Maharashtra

1363. SHRI SUDAM DESHMUKH: Will the Minister of TEXTILES be pleased to state:

(a) whether Central approval is granted to Cotton Monopoly Purchase Scheme of Maharashtra on yearly basis and the present sanction is valid upto the current cotton season of 1989-90;

(b) whether Government of Maharashtra has requested for approval of the Scheme on long term basis viz. for a period of Five to Ten years; and

(c) if so, the decision of Government thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Approval for extension of Maharashtra Cotton Monopoly Procurement Scheme is granted by Government of India from time to time. The present approval is valid till 30.6.90.

(b) Yes, Sir.

(c) The Government have constituted an inter-ministerial Committee to examine the merits and demerits of the further continuance of the Scheme beyond 30th June, 1990.

Filling up of Posts of Junior Engineers Reserved to SC/ST in Water Supply and Sewage Disposal Undertaking

1364. SHRI R.L.P. VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of vacancies of Junior Engineer (Civil) lying vacant in the Water Supply and Sewage Disposal Undertaking under M.C.D. Delhi;

(b) the number of such vacancies reserved for Scheduled Castes and Scheduled Tribes; and

(c) the steps taken to fill up these posts?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 103.

(b) Out of 103 vacancies, 27 are reserved for SC/ST including backlog of 5 vacancies of Scheduled Tribes.

(c) Selection process for filling up the vacancies has already commenced.